

**COMPLIANCE STATUS REPORT ON O.A No. 606 FOR THE QUARTER OF
OCTOBER-DECEMBER, 2020-2021**

A. SOLID WASTE MANAGEMENT

1. COMPLIANCE STATUS OF RULE 12: Duties of the District Magistrate or District Collector or Deputy Commissioner :-

Sl No.	Duties and responsibilities	Compliance status
1	a) Identification and allocation of suitable land for setting up solid waste management facilities to local authorities in his district in close coordination with UD & PA.	<ul style="list-style-type: none"> • ULB : Identified in the one ULB. • Other Notified Towns : Identified in all other notified towns <p>Details is attached at Annexure I</p>
2	b) Review performance of local bodies, at least once in a quarter on waste segregation, processing, treatment and disposal and take corrective measures in Consultation with the Commissioner of Municipal Administration or Director of local bodies and Secretary of the UD& PA Department.	<p>1.State Level : Monthly review by Chief Secretary</p> <p>2.District Level:</p> <ul style="list-style-type: none"> • Lunglei: Monthly review by Sanitation Task Force constituted by the State Govt. • Hnahthial : Quarterly review under the Chairmanship of Deputy Commissioner • Mamit : Review once a quarter • Kolasib: Review yearly

2. COMPLIANCE STATUS OF RULE 15: Duties and responsibilities of local authorities and village Panchayats of census towns and urban agglomerations .

Sl No.	Duties & Responsibilities	Action taken and achievement report
1	a)as per rule 15 preparation of solid waste management plan within six months from the date of notification and submit copy to the State Government.	<ul style="list-style-type: none"> • State : Mizoram Solid Waste Management Strategy and Action Plan was adopted by Urban Development Alleviation Department, Mizoram • Other Notified Towns : <ol style="list-style-type: none"> 1) Sanitation Policy at the state level was adopted for Lunglei and Hnahthial town 2) Mara District Council, Siaha prepared Solid Waste Management plan.
2	b) door to door collection of segregated solid waste	Yes in <ul style="list-style-type: none"> • ULB(Aizawl) • Other Notified Towns : <ol style="list-style-type: none"> 1. Lunglei 2. Siaha 3. Kolasib 4. Hnahthial 5. Mamit 6. Khawzawl 7. Saitual
3	c)establish a system to recognize waste pickers or informal waste collectors .	<ul style="list-style-type: none"> • ULB : 1 • Other Notified Towns : 2 • Hnahthial : Under Consideration
4	d)facilitate formation of Self Help Groups, provide identity card and thereafter encourage integration in Solid Waste Management including	Yes in <ul style="list-style-type: none"> • ULB • Other Notified Towns : <ol style="list-style-type: none"> 1. Lunglei (5 Self Help Groups)

	door to door collection of Waste.	<p>2. Kolasib (10 Self-help Groups)</p> <p>3. Hnahthial</p> <p>4. Mamit (50 self-help groups)</p> <p>Note : Self-help Group initiate actions in partnership with KVK in Hnahthial.</p>
5	e) Frame bye-laws incorporating the provisions of these rules within one year from the date of notification of these rules and ensure timely implementation.	<p>Yes in</p> <ul style="list-style-type: none"> • ULB (Aizawl) • Other Notified Towns <ul style="list-style-type: none"> 1. Kolasib District 2. Champhai District 3. Serchhip District 4. Hnahthial District 5. Siaha District 6. Khawzawl District 7. Lawngtlai District 8. Mamit District • Under preparation in Lunglei District.
	f)prescribe user fee	Yes, fees are prescribed in Aizawl, Lunglei, Siaha, Kolasib, Hnahthial towns
7	g)direct waste generators not to litter or burn waste and to segregate the waste at source and hand over the segregated waste to authorized the waste pickers or waste collectors authorized by the local body.	<ul style="list-style-type: none"> • Directions given in Aizawl, Lunglei, Champhai, Kolasib, Mamit, Hnahthial and Khawzawl.
8	h)set up material recovery facilities or secondary storage facilities with sufficient space for sorting of recyclable materials and provide easy access, Biodegradable waste.	<ul style="list-style-type: none"> • Aizawl : 74 TPD • Champhai : One SWM Centre is set up • Kolasib :6 TPD Vairengte : 3 TPD Kawnpui : 3 TPD Bairabi town : 3 TPD

		<ul style="list-style-type: none"> • Hnahthial : under consideration
9	i&j) establish waste deposition centres/safe storage and transportation for domestic hazardous waste.	<ul style="list-style-type: none"> • Kolasib : 1 each for VC area in Kolasib Town • Hnahthial : under process
10	k) direct street sweepers not to burn leaves collected from Street Sweeping and store them separately and handover to the waste collectors or agency authorized by local body.	Directions given in Aizawl, Lunglei, Siaha, Champhai, Kolasib, Mamit, Hnahthial and Khawzawl
11	l&z) provide training on waste management to waste pickers, waste collectors and workers to ensure waste collection and transportation.	<p>Training conducted in</p> <ul style="list-style-type: none"> • Aizawl : Training cum Free Medical clinic conducted twice for Sanitation workers at SWM Centre, Tuirial. • Lunglei : Once during the 3rd Quarter • Siaha : training conducted • Kolasib : training conducted • Hnahthial : IEC provided by UD&PA is used for various processes such as training of various stakeholders throughout the year. • Mamit : Once a month • Khawzawl : Training conducted on 23th October, 2020 for all VCs within Khawzawl and 27th October, 2020 for Media persons and NGO's.
12	n) collect separately waste from sweeping of streets, lanes and by-lanes daily, or on alternate days or twice a week depending on the density of population, commercial activity and local situation	Collection done separately in Aizawl, Lunglei, Kolasib, Mamit and Hnahthial.

13	o)set up covered secondary storage facility for temporary storage of street sweeping	<ul style="list-style-type: none"> • Secondary storage set up in Aizawl and Siaha • Hnahthial : under consideration
14	p)collect horticulture ,parks and garden waste separately and process in the parks and gardens , as far as possible	<ul style="list-style-type: none"> • Lunglei : Collection done separately • Kolasib : Wastes were processed onsite • Hnahthial: Wastes from horticulture parks and garden wastes are utilized for parks and gardens.
15	q&r)separate transportation for bio-degradable and non-biodegradable waste to processing facility.	<ul style="list-style-type: none"> • Separate transportation for biodegradable and non-biodegradable wastes in Aizawl, Siaha and Hnahthial.
16	s) transport construction and demolition waste as per C&D rules,2016	<ul style="list-style-type: none"> • Yes • Hnahthial : negligible due to size and nature of the town
17	t) involve communities in waste management and promotion of home composting, bio-gas generation, decentralized processing of waste at community level subject to control of odour and maintenance of hygienic conditions around the facility.	<ul style="list-style-type: none"> • Involves communities in Lunglei, Champhai, Mamit, Hnahthial and Khawzawl <p>Note : Home composting is promoted and practiced by few families in Hnahthial. Pilot vermicomposting method adopted at Waste Resource Center, Hermon Khawzawl in convergence with KVK, Khawzawl.</p>
18	v) Facilitate construction, operation and maintenance of solid waste processing facilities.	<ul style="list-style-type: none"> • 3 Additional site are identified in Aizawl • Vermicomposting plant of 0.5 TPD each and Resources Recovery Centers in 19 other towns are operational.
19	w&zi) maintenance of sanitary landfill as per Schedule 1	<ul style="list-style-type: none"> • Yes in Aizawl • Kolasib and Lunglei : under construction and Environmental

		<p>Clearance applied for</p> <ul style="list-style-type: none"> • Hnahthial : under development
20	x)make funds for maintenance of solid waste management in annual budget.	<ul style="list-style-type: none"> • Aizawl: Rs1345.00 Lakhs (AMC) • Siaha: Rs2 Lakhs (MADC) • Lawngtlai: Rs84 lakhs(LADC) • Serchhip : } Rs 60 Lakhs each for land • Mamit : } development under • Saitual : } Capital Expenditure • Khawzawl : } Free Loan • Hnahthial : }
	<p>y)make application in Form-I for grant of authorization for setting up waste processing ,treatment and disposal if the waste exceed 5 Mt/Day</p> <p>z)renewal authorization sixty days before the expiry date.</p>	<ul style="list-style-type: none"> • Aizawl : granted • Other Notified Towns: Not applicable as the Environmental Clearances are applied for.
22	za)submit annual report in Form-IV before 30 th April to concerned department (UD & PA/ AMC/LAD).	<ul style="list-style-type: none"> • Yes
23	zb) sent annual report to State Pollution Control Board before 31 st May every year.	<ul style="list-style-type: none"> • ULB : Submitted by AMC • All Notified Towns/ Districts : Submitted By UD&PA
24	zd)provide personal protection equipment to all workers handling solid waste.	<ul style="list-style-type: none"> • Personal protection equipments provided to all workers in Aizawl, Lunglei, Siaha, Champhai, Kolasib, Mamit, Hnahthial and Khawzawl
25	zf)prescribe and enforced criteria for levying of spot fine for person who fails to comply with the provision of the rules.	<ul style="list-style-type: none"> • Aizawl : Notification was published but spot fine is still not yet enforced. • Strictly implemented in Aizawl, Champhai, Kolasib, Mamit and Hnahthial

		<ul style="list-style-type: none"> • 2 cases of spot fine by UD&PA Office, Champhai
26	<p>zg) Create public awareness through information, education and communication campaign and educate waste generators on the following, namely</p>	<ul style="list-style-type: none"> • Aizawl Municipal Corporation. Public Awareness conducted 5 times– on non- littering of wastes, minimization of wastes generation, practice of segregation & storage of waste at source& on handing over of segregated waste to waste collectors and pay monthly charges to waste collectors through different modes like electronic media, pamphlets, newspaper, video (for 1 month) in local TV channel, Newspaper- 3consecutive days and in YMA bulletin – 2 days • Lunglei: Awareness Campaign is conducted 8 times in Schools and Colleges • Siaha : Awareness through Information, Campaign and education • Champhai : Awareness is conducted through Local Cable Television and Pamphlets • Kolasib : Awareness is conducted continuously throughout the year through Media and Advertisements • Hnahthial : <p>i) Community Awareness programme and Cleanliness Drive are</p>

		<p>continuously taken up. Emphasis is to discourage litter and burning of waste & encouragement of segregation.</p> <p>ii) Green and Clean Hnahthial was launched in 2020</p> <p>iii) Various competitions such as photo challenges, wall painting, poster and banner making is organized.</p> <ul style="list-style-type: none"> • Mamit : <ul style="list-style-type: none"> i) Cleanliness drives with NGO's ii) No. of awareness conducted : 5 • Khawzawl : Short Video clip prepared and conducted SWM training for waste segregation • Saitual: Awareness and cleanliness activities had been conducted with YMA, Adventure Club, Higher Secondary School in Saitual and Keifang.
27	zj&zk)plan for old open dumpsites	<p>Yes for</p> <ul style="list-style-type: none"> • Aizawl : Bio mining and capping • Lunglei : Bio-remediation and Bio-mining • Siaha : Bio-mining • Kolasib : Capping • Serchhip : Bio mining and capping.

3. COMPLIANCE STATUS OF RULE 22.

Rule 22 is complied with in all districts by identifying and procuring land for wastes management. Reports have also been filed to the hon'ble NGT in the previous quarters. Details of sites identified is at Annexure - I.

B. COMPLIANCE STATUS OF LEGACY WASTE REMEDIATION

- The CPCB's Guidelines for Disposal of Legacy Waste (Old Municipal Solid Waste) which was coined as per the direction of the Hon'ble NGT was furnished to the AMC and SIPMIU.
- The AMC has closed the existing dumpsite at Turial since December 2020
- The AMC issued an order to SIPMIU for Sanitization and rehabilitation of the dump sites.

C. COMPLIANCE STATUS OF QUARTER REPORT SUBMISSION.

- 1st Quarterly report/ updated quarterly reports submitted to NGT on 10.12.2020
- 2nd Quarterly report/ updated quarterly reports submitted to NGT on 10.12.2020

D. COMPLIANCE STATUS OF THEMATIC AREAS

a) COMPLIANCE STATUS OF SOLID WASTE MANAGEMENT

- Segregation order was given by Aizawl Municipal Corporation vide letter No. M. 16017/4/2020-AMC/6 dt. 27.10.2020 to segregate waste into four bins viz. biodegradable, non-biodegradable, plastic and electronic and hazardous waste.
- Notification for awareness campaign on segregation of waste was given by Aizawl Municipal Corporation which was held on 26-29 October, 2020 vide letter No. M 16017/4/2020-AMC dt 22.10.2020

b) COMPLIANCE STATUS OF PLASTIC WASTE MANAGEMENT

- **Channelization of plastic wastes to registered plastic waste recycler:**
 - M/s Rapidue Technologies (Recykal) has successfully collected and recycled 82.23 MT of Post-consumer PET waste on the behalf of M/s Parle Agro Pvt. Ltd. and its franchise in the month of **October 2020** from the State of Mizoram.
 - **The Shakti Plastic Industries** collected and disposed a total quantity of 2.140 MT of NMLP Waste in “PAN INDIA” during the **month of November 2020** on behalf of **Mondelez India Foods Pvt. Ltd.** in the district of Kolasib, Mizoram.

- Number of registered plastic manufacturing units : NIL

- Total no. of ULBs : 1 ULB + 22 Other Notified towns

- No. of ULBs which have set up plastic waste management system as per Rule 6(2)(including collection, segregation, channelization & processing of plastic waste) :
 - 1

- No. of ULBs having facilities for Collection of Segregated waste : 1

- No. of ULBs Material Recovery facility : 1

- Total no. of Gram Panchayat : 598 villages

- No. of registered Producers/brand owners/importers as per Rules 9 & 13 of PWM Rules:
 - Producers – 9 , but, temporarily closed down due to Covid 19 Pandemic.

- Whether local bodies have framed bye-laws [Rule 6(4)] : Yes

- Whether plastic carry bags & plastic sheet of thickness < 50 micron banned or not [Rule 4(c)] :
 - Yes, Order No. C.31012/12019-AMC(E) dated 25th July,2019 for single use plastic.

- Whether State Level Advisory Committee is constituted or not? [Rule 16] If yes, details of number of meetings conducted in a year and implementation of

suggestions of committee in the last two years :

- Yes, Notification given vide EF&CC letter No. C. 18011/9/2001 – FST Dt

- Status of phasing out of manufacture and use of multi-layered plastic which is non-recyclable or non-energy recoverable or with no alternate use of plastic in two years' time [Rule 9-3] :
 - Notification on prohibition of Single Use Plastic has been issued vide letter No. B. 13017/32/2014-UD&PA Dt. Azl. 25th June, 2017.

- Confirmation that no. unregistered plastic manufacturing/recycling unit is operated in the State/UT (Y/N) :
 - NIL, No plastic manufacturing unit in the state.

- Confirmation that no plastic carry bags/films < 50 microns thickness is manufactured, stocked, sold and used in cities/towns of State/UT (Y/N) :
 - Yes, Order No. C.31012/12019-AMC(E) dated 25th July,2019 for single use plastic

- Confirmation that thermocol/polyestylene cups, plates, etc are not used extensively and are not haphazardly littered (Y/N) :
 - Yes. An Order is issued by the Government vide letter No. C.31012/12019-AMC(E) dated 25th July,2019 for ban of single use plastic

- Confirmation that has Special Environment Squad been set up for enforcement to oversee and ensure that no litter of plastic waste takes place at historical, religious, public places :
 - The state Government has constituted State, City and Town Sanitation Task Force in order to ensure enforcement of Cleanliness and Sanitation in the State. Weekly inspection & seizure of single use plastics conducted within the city of Aizawl. Notification given vide letter No. B. 13016/22/2010-UD&PA dt.10.05.2016 and letter No. B.13016/38/2017-UD&PA dt 09.07.2018

- Confirmation that no dumping of plastic waste on drains, river, bank and no burning of plastics in open take place in State/UT (Y/N) :
 - Taken care of under Mizoram Solid Waste Management Bye Laws, 2018

c) COMPLIANCE STATUS OF BIO-MEDICAL WASTE MANAGEGEMENT

1) Setting up of Common Bio- Medical Waste Treatment Facility in the State.

- Completed site identification for establishment of CBMWTF.
- DPR prepared by SIPMIU and Environmental Clearance from SEIAA/SEAC applied for.
- The Detail Project Report is submitted to the ministry to avail financial assistance from the Central on cost sharing basis
- Aizawl Smart City Ltd. is notified as Project Implementing Agency.

2) Authorization.

- Direction issued by MPCB, State Health Department & Veterinary Departments for authorization.
- Grant of authorization is a continuous process and the Board has noticed a sharp increase in units applying for authorization with the direction issued by State Health Department.
- 2 authorizations, 1 NOC and 4 CTO was granted during the quarter.

3) Restrict practice of deep burial by HCF's except for those in rural/remote areas where there is no access to CBMWTF.

- Temporarily permission granted for deep burial pit for private hospitals within Aizawl until CBMWTFs is in place
- The Government hospitals within Aizawl city are utilizing the incinerator at State Referral Hospital.

4) Monitoring of Compliance & Implementation of BMW Rules, 2016.

- All Health Care Facilities, Veterinary Hospitals except are monitored regularly by the Board.
- Authorization is granted only after inspecting compliance of the units w.r.t BMW Rules.
- Monitoring in rural/ remote areas is done on random basis.
- Phasing out of chlorinated plastic bags implemented.

- Training to personnel involved in BMWM done on yearly basis by the State Health Department

5) COVID-19 Bio-Medical Waste Management.

- Records of all COVID treatment Facilities and quarantine facilities are maintained by the State Govt. and the MPCB
- A report format on compliance of the order of the Hon'ble NGT in the matter of O.A No. 72 was prepared and provided to all CCCs through the Health and Family Welfare Department on 01.11.2020
- Compliance report on the above Hon'ble NGT Order was compiled and submitted on 28.11.2020
- Action taken report on the Hon'ble NGT order dated 20/7/2020 was submitted to the CPCB on 27.11.2020
- Status of wastes management uploaded by the CCCs to the CPCB's COVID App is approved on regular basis till date.
- The MPCB attended an Online Training on COVID wastes management organized by the State's Health Department as Resource person on 06.10.2020.

d) COMPLIANCE STATUS OF E-WASTE

- The Board has recognized two (2) Producer Responsibility Organisations (PROs) i.e M/S Karo Sambhav Pvt Ltd & M/s Fabshop Technologies Private Ltd to deal with E-waste in the state.
- M/S Karo Sambhav Pvt Ltd has set up E wastes Collection Center in Aizawl
- Reminder for compliance of E-waste Management Rule, 2016 was sent to all dealers.
- The Information & Communication Technology (ICT) Department is identified by the State Government as Nodal Department for E wastes management.

e) COMPLIANCE TO CONSTRUCTION & DEMOLITION WASTES MANGEMENT RULES, 2016.

- There is no recycling and processing facility for C&D waste in Mizoram yet. Excavated earthen soils constitute, by large, majority of the C&D waste generated in

the state (~80-90%) which poses greatest challenge in the disposal of C&D wastes in the state. Earlier, there was several private owned soil dumping grounds located within Aizawl city which are found highly inappropriate due to their polluting potentials. Local authority, Aizawl Municipal Council (AMC) has presently 4 nos. of authorized C&D waste disposal sites in operation within Aizawl as listed in table below:

Table. Following are the existing sites for C&D waste disposal, authorized by AMC, Mizoram

<i>Sl. No.</i>	<i>Location of C&D Waste Disposal Site</i>	<i>Operated by</i>	<i>Mode of Disposal</i>
1	Tuirial Road, Near RD Godown, Zemabawk	AMC & MTA	Dumping without treatment
2	World Bank Road, Near ZampuimangaThlan, Meithum	Mr. R.Sanglura, Melthum	-do-
3	World Bank Road, Near College Veng, Thlanmual Road, ITI Veng.	MrsSaiziki, Republic Vengthlang	-do-
4.	Munnavig to Selesih Road, Durtlang Local Council area.	Mr. Lalhmachhuana, DurtlangLeitan	-do-

- In addition to the above, office of the AMC has been looking for C&D waste disposal site in and around the Aizawl City.
- Disposal of C&D wastes in places other than the authorized sites is strictly prohibited by AMC and appropriate actions have been taken against violators. Within the reporting period, actions against the violators were taken by the AMC by imposing a fine of Rs 5000/- to two (2) defaulters.

f) COMPLIANCE TO HAZARDOUS WASTE RULES: (O.A No. 804/2017):

- *Inventory*
 - ✓ Gaps/Issues in Annual Inventory on Hazardous Waste Management for the year 2019-2020 was submitted to CPCB.
- *Grant of Authorization & Annual Returns*

- ✓ One (1) new unit has been authorized during the current quarter

- *Setting up of common TSDF:*
 - ✓ It was reported by the Commerce & Industries department that the department concerned is in search of consultancy firm for setting up common TSDF but is held back due to non-availability of empaneled firm in the state. The problem is conveyed to the higher authority.

- *Online display of hazardous wastes/chemicals:*
 - ✓ M/s LPG Bottling Plant (M/s Assam Oil) which is the only unit requiring display outside the factory has been shut down since 16th January 2020 due to the problems in the bullet tank and the whole pl is to be razed rebuilt.

- *Capacity Building / Infrastructure of SPCB:*
 - ✓ Proposal for capacity building of Mizoram Pollution Control Board was submitted to PCCF, E,F&CC Department on 13.01.2020

- *Action taken report under Orders of the Hon'ble NGT dated 07.07.2020*
 - ✓ The State Government and the Board submitted action taken report as per the prescribed format under Order of the Hon'ble NGT dated 07.07.2020 w.r.t compliance of Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 to CPCB.

g) **REJUVENATION OF WATER BODIES(O.A No. 673/ 2018)**

Sl. No.	Item	Status
1.	Status of Progress report on implementation of Action Plan for rejuvenation of 9 polluted rivers in Mizoram	<p>Sewage management in urban & Rural areas.</p> <ul style="list-style-type: none"> • Construction of Dam Reservoir/Stabilization Pond for sewage treatment and Recreation Centre at Keilungliah Drain, Champhai. About 60% works completed, Survey & investigation – 100%, Construction of approach road- 88%, Construction of 9 nos. of hume pipes- 90%, Construction of Service road- 85% • Construction works of 10 MLD Sewage Treatment Plant at Chite and sewage network covering 3033 houses has been completed. The Plant is ready for operation for the 3033 HH connected. Operation expected within February 2020. • Construction of Bio-digesters for in-situ remediation of back water at household levels in urban areas under process. 243 units of Bio-digester constructed during the reporting period in the catchment area. • In-situ liquid treatment system for Greywater at household levels in rural areas is under process with about 30% achievement. As regard to physical works (construction of Greywater management systems), actions already initiated for constructing individual Soak Pits for Grey Water Management in 115 villages during 2020-21 using the Tied Funds of 15th Finance Commission. <p>Solid Waste Management System in urban towns</p> <ul style="list-style-type: none"> • Training and Workshops have been organized at State

		<p>level and District level by the Deptt to sensitize and build capacity of Department Officials, Local Authorities and elected Local Bodies to implement Waste Management Rules.</p> <ul style="list-style-type: none"> • In order to create awareness towards cleanliness and sanitation, the State Mission Directorate has conducted various activities as below: <ul style="list-style-type: none"> i) Cleanliness Drive in various localities ii) Cleanliness campaign at various schools. iii) Engagement of students in various Cleanliness Drive iv) Visual advertisement through local channels v) Advertisement through print media such as local newspapers, local magazines, stickers etc. vi) Hoardings, Banners and Posters at various locations within the State. vii) Sponsorship of several events organized by NGOs, institutions and interested citizens viii) Mass awareness through distribution of bookmarks, brochures, pamphlets etc. ix) Aizawl SWM Centre was commissioned in was commissioned on 12th December, 2019 and is currently functioning partially. • Solid Waste Management Centre at Tuirial, Aizawl started functioning since 12th December 2019 which caters a total of 190 TPD including 44 TPD capacity Landfill, 74 TPD capacity Material Recovery Capacity, 50 TPD Mechanical Composting Plant and 22 TPD Vermicomposting plant. • Vermicomposting plant of 0.5 TPD each and Resources Recovery Centers in 19 other towns are operational. • Under special assistance for capital expenditure, DPR for
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		<p>Land Development for Solid Waste Management Center for 5 (five) towns i.e Serchhip, Mamit, Khawzawl, Saitual & Hnahthial have been approved and Administrative Approval & Expenditure Sanction amounting to Rs 60.00 Lakhs each have been received from the State Government.</p> <ul style="list-style-type: none"> • All 23 Urban towns have been declared ODF since 2017. • At Present, Steps have been taken to achieve ODF+ by for towns viz., Lunglei, Serchhip, Thenzawl & Saitual <p>Solid Waste Management System in Rural.</p> <ul style="list-style-type: none"> • IEC activities - 100% completed in all the villages in the catchment areas. Activities include awareness campaigns, seminars/workshops/trainings/ publications/pamphlets/community bins etc. (Photos attached) • Confined dumping ground constructed in all the target villages. Sanitary landfill system adopted in (7 villages) • Plastic waste management centre set up at Aibawk village (Tuirial river catchment) and Plastic Shredding Machine commissioned on 19.09.2020 <p>Plantation.</p> <ul style="list-style-type: none"> • An area of 595.5 Ha is targeted in the in the catchment area of polluted river stretches out of which about 186.8 Ha has been covered <p>Rainwater Harvesting system & Watershed Management.</p> <ul style="list-style-type: none"> • DPR under preparation as reported by the concerned department <p>E-flow Assessment</p>
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		<ul style="list-style-type: none"> • The different gauged catchment characteristics like area, perimeter, drainage density, slope, land use land cover and different hydrological parameters has been obtained. Calculation of actual evapo transpiration of each gauged catchment is under process. Using these parameters, climatic classification will be conducted based on the hydroclimatic region in the catchment using Budyo curve. <p>Water Quality Assessment.</p> <ul style="list-style-type: none"> • Assessment of the quality of 20 Nos of identified drains entering the polluted rivers have been regularly carried out in quarterly basis • Water quality assessment of 13 Polluted locations has been carried out in monthly basis. <p>Control of Industrial Pollution</p> <ul style="list-style-type: none"> • 83 units in the catchment area of polluted river stretches have been assessed. • The effluent generated by the above units is approx of 0.0793 MLD • 11 Nos (7 Nos of Hotels & Tourist Lodge and 4 Nos of Bakery at Tiau River, Tlawng River and Tuipui River) which may not require ETP as ETP is exemptible as per the Environment Protection (Rules), 1986 due to less production capacity and less generation of liquid effluents. • 20 nos. of Automobiles repairing units. These units are generating only small amount of liquid wastes and used oil. There is no left over of used oil from repairing activities. The used oil so generated from changing of engine oil/brake/clutch oils are very less and mostly reused as lubricating oil in machineries and as insect repellents by the nearby people. As such, they may not require ETP.
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		<ul style="list-style-type: none"> 20 units existing in the catchment area existing without valid consent were directed to apply for NOC during the reporting period. 								
4.	Review meeting of Central Monitoring Committee (CMC)	<p>Review meeting through VC, organized by CMC (Ministry of Jal Shakti) was attended by RRC and concerned Departments at the following dates:</p> <p>4th Meeting of CMC – 30.07.2020 5th Meeting of CMC – 31.08.2020 6th Meeting of CMC – 30.09.2020 7th Meeting of CMC – 09.11.2020</p>								
5.	Submission of Monthly Progress Report to MoJS and CPCB	<table> <thead> <tr> <th><i>MPR</i></th> <th><i>Date of submission</i></th> </tr> </thead> <tbody> <tr> <td>July & August 2020</td> <td>- 18.09.2020</td> </tr> <tr> <td>September & October 2020</td> <td>- 07.11.2020</td> </tr> <tr> <td>November 2020</td> <td>- 21.12.2020</td> </tr> </tbody> </table>	<i>MPR</i>	<i>Date of submission</i>	July & August 2020	- 18.09.2020	September & October 2020	- 07.11.2020	November 2020	- 21.12.2020
<i>MPR</i>	<i>Date of submission</i>									
July & August 2020	- 18.09.2020									
September & October 2020	- 07.11.2020									
November 2020	- 21.12.2020									

h) RESTORATION OF WATER BODIES (O.A No. 325/ 2015)

- Inventory of water bodies in Mizoram has been completed. A total of 40 nos. of water bodies have been identified based on the definition of water bodies, notified by the State Govt. vide Notification *No. C.18013/2/2020-I&WR/Pt/ Dt.24th July, 2020*
- Assessment of the identified water bodies and water quality monitoring of the identified water bodies in Mizoram has been completed and the report is being compiled by the nodal department i.e Irrigation and Water Resources department for onward submission to Ministry of Jal Shakti.

SOLID WASTE MANAGEMENT IDENTIFIED SITE LIST					
Sl. No.	Name of District	Name of Town/Villages	Proposed Location of Site	GPS Co-ordinates	Area (sq.m)
1	Aizawl	Sairang	Sairang Vengthar	23'47"42.2" N: 92'39'22.7" E	4854
		Lengpui	Lawngzawl Ram	23051'56.8"N; 92'37'46.4"E	20000
		Darlawn	Thenmual, Darlawn	24'01'54.4"N; 92054'34.6"E	450
		Aizawl	Tuirial	23044'26.52"N; 92047'42.64"E	194000
			Sihphir - Phulzau Ram	23.512215"N; 92.444356"E	30000
			Luangmual	23044'34.16"N; 92041'38.96"E	4525
			Hualngohmun	23.395597"N; 92.451186"E	33500
2	Saitual	Saitual	Ramlaitui Mual	23042'6.16"N; 92058'32.71"E	20533
3	Lunglei	Lunglei	Riangvai Thlanmual	23012'.14"E; 92043'45.86"E	24270
		Tlabung	Kawrpuchhuah	22'86"68.22 N, 92'48'44.80 S	3236
4	Hnahthial	Hnahthial	Sa ang Ram	22'57"29.38 N, 92'56"27.66 S	20000
5	Champhai	Champhai	Ruantlang (Mualkawi Ram)	23024'40"N; 93'21'53"E	52642
6	Khawzawl	Khawzawl	Melkhat	23'33'2"N; 93'11'46"E	15000
		Khawhai	Hmunsam	23'21'45"N; 93'7'1"S	6000
		Biate	Bualpui Zau (Chhungluaia chul zawl)	23'15'13"N; 93'7'18"S	12700
7	Kolasib	Kolasib Town	DihmunTlang	24015'39.05"N; 92040'35.69"E	34400
		Vairengte Town	Tuidai Phai Kawng	24'51.6"62 N: 92'78.9"03 E	900
		Kawnpui Town	Zotlang Ram, Phunchawng Mual peng Bul	24'04.13"27 N: 92'67'30.5 E	900
		Bairabi Town	Zophai Road	24'18.49"73 N: 92'53.6"97 E	200

8	Mamit	Mamit	Vaiza Ram	23°54'41.18"N; 92°28'23.79"S	400000
		Zawlnuam	Mauhak	2407'59.69"N; 92020'43.94"E	22500
9	Serchhip	Serchhip	Lungrual Mualkawi	23°21'25.2"N; 92°51'25.2"E	19800
		Thenzawl	Thlawinem Ram	23°17'22.92"N; 92°45'11.52"E	2300
		N. Vanlaiphai	Kilkawt	23°8'6.05"N; 92°45.4'26.34"E	1100
10	Siaha	Siaha	Chhatlah	22°30'29 N 92°53'42 E	100000
11	Lawngtlai	Lawngtlai	KMMTTP Road	22031'38.84"N; 92053'34.58"E	200000